

ITEM NO.8

COURT NO.7

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1147/2021

DR. SUBRAMANIAN SWAMY

Petitioner(s)

VERSUS

THE STATE OF TAMIL NADU & ANR.

Respondent(s)

(FOR ADMISSION and IA No.135652/2021-GRANT OF INTERIM RELIEF and IA No.135651/2021-EXEMPTION FROM FILING O.T. and IA No.135649/2021-PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 29-08-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HEMANT GUPTA
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Dr. Subramanian Swamy, Petitioner-in-person
Mr. Satya Sabharwal, Adv.
Mr. Vishesh Kanodia, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue Notice.

Notice regarding interim relief as well.

To be heard along with Writ Petition 476/2012.

The Respondent is served through the Standing Counsel of the State before this Court.

(VIJAY KUMAR)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)